

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ENDORSEMENT**

Endt. No. 405/Confdl./2024 Bilaspur, dated the 02/05/2024  
II-15-2/2005 (Pt. IV)

Copy of Order F. No. 410/1427/XXI-B/C.G./2024 dated 02.05.2024 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

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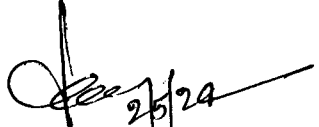
1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21.
  1. Shri Ramashankar Prasad, District and Sessions Judge, Bilaspur,
  2. Shri Srinarayan Singh, Judge, Family Court, Kanker

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 06.05.2024** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **on or before 17.05.2024** under intimation to this Registry.*
22. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
23. Principal Judge, Family Court, Durg for information.
24. Judge, Family Court, Kanker for information.
25. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
26. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
29. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
30. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
32. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.

33. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
35. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
36. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(BALRAM PRASAD VERMA)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)**

**ORDER**

**Nava Raipur, dated 02.05.2024**

**F. No. 410/1427/XXI-B/C.G./2024.** In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 393/II-15-2/2005(Pt.III)/Confdl./2024, Bilaspur, dated 29th April, 2024, hereby, appoints the following members of Higher Judicial Service as specified in column (2) of the Schedule below as Judge/Additional Principal Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assumes charge of their office, namely:-

<b>S.No.</b>	<b>Name of Judicial Officer with present place of posting</b>	<b>Name of the Court</b>
(1)	(2)	(3)
1	Shri Ramashankar Prasad, District and Sessions Judge, Bilaspur	Judge, Family Court, Kanker
2	Shri Srinarayan Singh, Judge, Family Court, Kanker	II Additional Principal Judge, Family Court, Durg

**By order and in the name of the  
Governor of Chhattisgarh,**

\ /  
(Rajnish Shrivastava)  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Endt.No. 411/1427/XXI-B/C.G./2024**

**Nava Raipur, dated 02.05.2024**

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 393/II-15-2/2005(Pt.III)/Confdl./2024, Bilaspur, dated 29th April, 2024,
  2. Accountant General, Chhattisgarh, Raipur,
  3. Shri Shri Ramashankar Prasad, District and Sessions Judge, Bilaspur,
  4. Shri Srinarayan Singh, Judge, Family Court, Kanker,
  5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
  6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
  7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

2.5.24  
(Shahabuddin Qureshi)  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department